

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF WELWORTH SOFTWARE PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	WELWORTH SOFTWARE PRIVATE LIMITED
2. Date of incorporation of corporate debtor	03/05/2005
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Bangalore
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72200KA2005PTC036221
5. Address of the registered office and principal office (if any) of corporate debtor	ROCKLINE CENTRE, NO. 54, 3RD FLOOR, RICHMOND ROAD, BANGALORE-560025, KARNATAKA, INDIA
6. Insolvency commencement date in respect of corporate debtor	01-Feb-2022 (Hon'ble NCLT Bengaluru Bench passed order no. C.P. (IB) No.32/BB/2021 dated 01-Feb-2022, and scan copy of the Hon'ble NCLT's Order received on 03-Feb-2022 through NCLT's Portal)
7. Estimated date of closure of insolvency resolution process	31-July-2022 (being 180th day from Insolvency Commencement Date)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Srinivas Thatikonda IBBI/IPA-002/IP-N00631/2018-19/11886
9. Address and e-mail of the interim resolution professional, as registered with the Board	Flat No. 006, Nanda Ashirwad Apartments, No.1, Canara Bank Colony, 2nd Main, Chandra Layout, Bengaluru 560072, Karnataka Email: srinivas@srinivasthatikonda.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Flat No. 006, Nanda Ashirwad Apartments, No.1, Canara Bank Colony, 2nd Main, Chandra Layout, Bengaluru 560072, Karnataka Email: srinivas@srinivasthatikonda.com
11. Last date for submission of claims	17-Feb-2022 (being the 14 th day from the date of receiving of the order)
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **WELWORTH SOFTWARE PRIVATE LIMITED** on 01-Feb-2022.

The creditors of **WELWORTH SOFTWARE PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 17-Feb-2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 04-Feb-2022

Place : Bengaluru



Srinivas Thatikonda
Interim Resolution Professional
IBBI/IPA-002/IP-N00631/2018-19/11886
In the matter of WELWORTH SOFTWARE PRIVATE LIMITED

mentioned e-portal. Further details can be had from the office of the Executive Engineer (GM-2), RTPS, KPCL, Shaktinagar-584170, Raichur Dist. Mobile No: 9449596534, e-mail : eegm2rtpskpcl@karnataka.gov.in, eegm2.rtps@gmail.com

**FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF WELWORTH SOFTWARE PRIVATE LIMITED**

RELEVANT PARTICULARS	
1 Name of corporate debtor	WELWORTH SOFTWARE PRIVATE LIMITED
2 Date of incorporation of corporate debtor	03/05/2005
3 Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Bangalore
4 Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72200KA2005PTC036221
5 Address of the registered office and principal office (if any) of corporate debtor	ROCKLINE CENTRE, NO. 54, 3RD FLOOR, RICHMOND ROAD, BANGALORE-560025, KARNATAKA, INDIA
6 Insolvency commencement date in respect of corporate debtor	01-Feb-2022 (Hon'ble NCLT Bengaluru Bench passed order no. C.P (IB) No.32/BB/2021 dated 01-Feb-2022, and scan copy of the Hon'ble NCLT's Order received on 03-Feb-2022 through NCLT's Portal)
7 Estimated date of closure of insolvency resolution process	31-July-2022 (being 180th day from Insolvency Commencement Date)
8 Name and registration number of the insolvency professional acting as interim resolution professional	Srinivas Thatikonda IBBI/IPA-002/IP-N00631/2018-19/11886
9 Address and e-mail of the interim resolution professional, as registered with the Board	Flat No. 006, Nanda Ashirwad Apartments, No.1, Canara Bank Colony, 2nd Main, Chandra Layout, Bengaluru 560072, Karnataka Email: srinivas@srinivasthatikonda.com
10 Address and e-mail to be used for correspondence with the interim resolution professional	Flat No. 006, Nanda Ashirwad Apartments, No.1, Canara Bank Colony, 2nd Main, Chandra Layout, Bengaluru 560072, Karnataka Email: srinivas@srinivasthatikonda.com
11 Last date for submission of claims	17-Feb-2022 (being the 14th day from the date of receiving of the order)
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13 Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14 (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **WELWORTH SOFTWARE PRIVATE LIMITED** on 01-Feb-2022.

The creditors of **WELWORTH SOFTWARE PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 17-Feb-2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Srinivas Thatikonda

Interim Resolution Professional

IBBI/IPA-002/IP-N00631/2018-19/11886

Date : 04-Feb-2022

Place : Bengaluru

In the matter of **WELWORTH SOFTWARE PRIVATE LIMITED**

objections and/or claims received thereafter will not be binding on my clients and my clients will proceed to develop the below mentioned property as if there are no objections/claims of whatsoever nature with regard to the Schedule Property.

SCHEDULE PROPERTY

All that piece and parcel of converted land bearing Sy.No.34/2 measuring 38 Guntas and 1 Guntas of Kharab, converted vide Official Memorandum bearing No.BDS.ALN.SR(S):205/2003-04, dated:20.12.2003, and Sy.No.34/3 measuring 22 Guntas, converted vide Official Memorandum bearing No.BDS.ALN.SR(S):204/2003-04, dated:20.12.2003, issued by the Special Deputy Commissioner, Bangalore Urban District totally measuring 1 Acre 20 Guntas, situated at Basapura Village, Begur Hobli, Bangalore South Taluk, Bangalore Urban District and bounded on the;

East by : Land in Sy.No.29;

West by : Land in Sy.No.36;

North by : Land in Sy.No.34/1;

South by : Road.

ROOPA SHETTY, Advocate

Lex Situs, No.810, 'BILWAPRIYA PLATINA', 2nd Floor,
27th Main Road, HSR Layout, Sector 1, Bangalore - 560102.

Phone: 080-22583563, 080-25723339; Email: info@lexsitus.com

CAUVERY NEERAVARI NIGAMA LIMITED

(A Government of Karnataka Undertaking)

Office of the Executive Engineer, Hemavathy Right Bank Canal Division, Holenarasipura - 573211

Short term tender notification 12 / 2021-22

Dated: 04.02.2022

On the behalf of the Managing Director, CNNL, Bangalore, the Executive Engineer, CNNL, HRBC Division, Holenarasipura, the undersigned invites tender is **two cover system as per KW-3 format** on percentage basis from contractors for the work as detailed in table below. The two cover tender procedure as per rule -28 of KTPP Act may be followed. The tenders are required to submit two separate covers, 1st cover (Technical Bid) containing EMD with technical details of their capability to undertake the tender and another containing financial bid. The financial bid which will be opened only if the tenderers is found to be technically qualified to execute the tendered work. The Method of Selection is **Quality and Cost Based Selection (QCBS)**. 1.Tender processing charges (in Rs.) : Refer as per e-Procurement. 2.The contractor can have access to e-tender document from **04.02.2022 to 14.02.2022** up to 4.00 pm. 3.Last date for submission of tender is **14.02.2022 up to 4.00 pm**. 4.A Pre-bid meeting is convened on **07.02.2022 at 11.30 AM** in the office of the Chief Engineer, Hemavathy project Gorur. All the queries will be answered in the pre-bid meeting. 5.Cover-I (Technical bid) will be opened in the office of Executive Engineer, CNNL, Hemavathy right bank canal division Holenarasipura on **16.02.2022 at 11.00 AM**. 6.Cover -II (Financial bid) will be opened only after approval of Technical bid on **17.02.2022** on words. 7.No. of work: 01 work 8.Nature of work: Conducting Survey, Design & Preparation of DPR work 9.Cost of works: Rs. 51.36 lakhs 10.EMD: Rs. 1.03 lakhs 11.Class of Contractor : Class 1 B and above. **Note:-** 1. The under signed reserves right to reject or accept the tenders at any time without giving any reasons. 2.The amount put to tender is subject to variation and the details of tender can be had in the e-procurement portal www.eproc.karnataka.gov.in and also during office hours. 3.The bidder should upload the necessary documents as per the pre-qualification criteria vide bid document in e-portal.

Sd/- Executive Engineer,

CNNL, HRBC Division, Holenarasipura

ಫಾರಂ ಎ	
ಸಾರ್ವಜನಿಕ ಫೋರಮ್	
[ಭಾರತೀಯ ಇನ್ಸ್ಟಿಟ್ಯೂಟ್ ಮತ್ತೆ ಬ್ಯಾಂಕ್‌ನಲ್ಲಿ ಮಂಡಣಿಯ (ಸಾಂಸ್ಕೃತಿಕ ವ್ಯಕ್ತಿಗಳ ಇನ್ಸ್ಟಿಟ್ಯೂಟ್ ರೆಸೋಲ್ಯೂಷನ್ ಪ್ರಾಸೆಸ್) ನಿಯಮಾವಳಿಗಳು, 2016 ರ ನಿಯಮಾವಳಿ 6ರ ಅಡಿಯಲ್ಲಿ ವೆಲ್‌ವರ್ತ್ ಸಾಫ್ಟ್‌ವೇರ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಕ್ರೆಡಿಟರ್‌ಗಳ ಗಮನಕ್ಕೆ]	
ಸಂಬಂಧಿತ ವಿವರಗಳು	
1 ಸಾಂಸ್ಕೃತಿಕ ಸಾಲಗಾರರ ಹೆಸರು	ವೆಲ್‌ವರ್ತ್ ಸಾಫ್ಟ್‌ವೇರ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್
2 ಸಾಂಸ್ಕೃತಿಕ ಸಾಲಗಾರರ ಸಂಸ್ಥಾಪನಾ ದಿನಾಂಕ	03/05/2005
3 ಸಾಂಸ್ಕೃತಿಕ ಸಾಲಗಾರರ ಸಂಸ್ಥಾಪನೆ/ನೋಂದಣಿ ಪಡೆದುಕೊಂಡಿರುವ ಪ್ರಾಧಿಕಾರ	ಕಂಪನಿಗಳ ರಜಿಸ್ಟ್ರಾರ್, ಬೆಂಗಳೂರು
4 ಸಾಂಸ್ಕೃತಿಕ ಸಾಲಗಾರರ ಸಾಂಸ್ಕೃತಿಕ ಗುರುತಿನ ಸಂಖ್ಯೆ/ಸಾಮಾನ್ಯ ಹೋಣೆಗಾರಿಕೆಯ ಗುರುತಿನ ಸಂಖ್ಯೆ	U72200KA2005PTC036221
5 ಸಾಂಸ್ಕೃತಿಕ ಸಾಲಗಾರರ ನೋಂದಾಯಿತ ಕಛೇರಿಯ ಮತ್ತು ಪ್ರಧಾನ ಕಛೇರಿಯ (ಯಾವುದಾದರೂ ಇದ್ದಲ್ಲಿ) ವಿಳಾಸ	ರಾಷ್ಟ್ರೀಯ ಸೆಂಟರ್ ನಂ.54, 3ನೇ ಮಹಡಿ, ರಿಚ್ಚರ್ಡ್ ರಸ್ತೆ, ಬೆಂಗಳೂರು - 560 025, ಕರ್ನಾಟಕ, ಭಾರತ.
6 ಸಾಂಸ್ಕೃತಿಕ ಸಾಲಗಾರರಿಗೆ ಸಂಬಂಧಿತ ಇನ್ಸ್ಟಿಟ್ಯೂಟ್ನ ಅರಂಭಿಕ ದಿನಾಂಕ	01 ಫೆಬ್ರವರಿ, 2022 (ಗೌರವಾನ್ವಿತ NCLT ಬೆಂಗಳೂರು ಬೆಂಚ್ ಆದೇಶ ಸಂ.ಸಿ.ಐ. (B) ಸಂ.32/BB/2021, ದಿನಾಂಕ: 01 ಫೆಬ್ರವರಿ, 2022 ಮತ್ತು ಸ್ಟಾನ್ ಪ್ರತಿ ಗೌರವಾನ್ವಿತ NCLT ಯ ಆದೇಶವನ್ನು 03 ಫೆಬ್ರವರಿ, 2022 ರಂದು NCLT ಯು ಫೋರ್ಗರ್ ಮೂಲಕ ಸ್ವೀಕರಿಸಿರುವುದು).
7 ಇನ್ಸ್ಟಿಟ್ಯೂಟ್ ರೆಸೋಲ್ಯೂಷನ್ ಪ್ರಾಸೆಸ್ ಮುಕ್ತಾಯಗೊಳ್ಳುವ ಅಂದಾಜು ದಿನಾಂಕ	31-ಜುಲೈ-2022 (ಇನ್ಸ್ಟಿಟ್ಯೂಟ್ ಅರಂಭಿಕ ದಿನಾಂಕದಿಂದ 180ನೇ ದಿನವಾಗಿರುತ್ತದೆ)
8 ಮಧ್ಯಂತರ ರೆಸೋಲ್ಯೂಷನ್ ಪ್ರೊಸೆಸ್‌ನಲ್ಲಿ ಆಗಿ ಕಾರ್ಯನಿರ್ವಹಿಸಿರುವ ಇನ್ಸ್ಟಿಟ್ಯೂಟ್ ಪ್ರೊಸೆಸ್‌ನಲ್ಲಿರುವ ಹೆಸರು ಮತ್ತು ನೋಂದಣಿ ಸಂಖ್ಯೆ	ಶ್ರೀನಿವಾಸ ತಾಟಕೊಂಡ IBBI/IPA-002/IP-N00631/2018-19/11886
9 ಮಧ್ಯಂತರ ರೆಸೋಲ್ಯೂಷನ್ ಪ್ರೊಸೆಸ್‌ನಲ್ಲಿ ರದ್ದು ಹಂಚಿಕೆಯಲ್ಲಿ ನೋಂದಾಯಿಸಿರುವ ವಿಳಾಸ ಮತ್ತು ಇ-ಮೇಲ್ ವಿಳಾಸ	ಪ್ಲಾಟ್ ನಂ. 006, ನಂದ ಆಶೀರ್ವಾದ ಆಪಾರ್ಟ್‌ಮೆಂಟ್, ನಂ.1, ಕೆನರಾ ಬ್ಯಾಂಕ್ ಕಾಲೋನಿ, 2ನೇ ಮುಖ್ಯರಸ್ತೆ, ಚಂದ್ರ ಲೇಔಟ್, ಬೆಂಗಳೂರು-560072, ಕರ್ನಾಟಕ ಇ-ಮೇಲ್: srinivas@srinivasthatikonda.com
10 ಮಧ್ಯಂತರ ರೆಸೋಲ್ಯೂಷನ್ ಪ್ರೊಸೆಸ್‌ನಲ್ಲಿ ರದ್ದು ಹಂಚಿಕೆಯಲ್ಲಿ ನೋಂದಾಯಿಸಿರುವ ವಿಳಾಸ ಮತ್ತು ಇ-ಮೇಲ್ ವಿಳಾಸ	ಪ್ಲಾಟ್ ನಂ. 006, ನಂದ ಆಶೀರ್ವಾದ ಆಪಾರ್ಟ್‌ಮೆಂಟ್, ನಂ.1, ಕೆನರಾ ಬ್ಯಾಂಕ್ ಕಾಲೋನಿ, 2ನೇ ಮುಖ್ಯರಸ್ತೆ, ಚಂದ್ರ ಲೇಔಟ್, ಬೆಂಗಳೂರು-560072, ಕರ್ನಾಟಕ ಇ-ಮೇಲ್: srinivas@srinivasthatikonda.com
11 ಕ್ಷೇಮಗಳನ್ನು ಸಲ್ಲಿಸುವ ಕೊನೆಯ ದಿನಾಂಕ	17-ಫೆಬ್ರವರಿ 2022 (ಆದೇಶ ಸ್ವೀಕೃತ ದಿನಾಂಕದಿಂದ 14ನೇ ದಿನವಾಗಿರುತ್ತದೆ)
12 ಸೆಕ್ಷನ್ 21ರ ಸು-ಸೆಕ್ಷನ್ (6ಎ) ಕ್ಲಾಸ್ (ಬಿ) ಅಡಿಯಲ್ಲಿ ಮಧ್ಯಂತರ ರೆಸೋಲ್ಯೂಷನ್ ಪ್ರೊಸೆಸ್‌ನಲ್ಲಿರುವ ವಿಳಾಸ ಮತ್ತು ಸಾಲಗಾರರ ವರ್ಗಗಳು, ಯಾವುದಾದರೂ ಇದ್ದಲ್ಲಿ	ಅನ್ವಯವಾಗುವುದಿಲ್ಲ
13 ಒಂದು ನಿರ್ದಿಷ್ಟ ವರ್ಗದಲ್ಲಿ ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಗಳಾಗಿ ಕಾರ್ಯನಿರ್ವಹಿಸಲು ಗುರುತಿಸಲಾದ ಇನ್ಸ್ಟಿಟ್ಯೂಟ್ ಪ್ರೊಸೆಸ್‌ನಲ್ಲಿರುವ ಹೆಸರು (ಪ್ರತಿ ವರ್ಗಕ್ಕೆ ಮೂರು ಹೆಸರುಗಳು)	ಅನ್ವಯವಾಗುವುದಿಲ್ಲ
14 ಎ) ಸಂಬಂಧಿತ ಸಮಾಜಿಕ ಮತ್ತು ಬಿ) ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಗಳ ವಿವರ ಲಭ್ಯವಿರುವ ವೆಬ್‌ಸೈಟ್	ಎ) ವೆಬ್‌ಸೈಟ್: https://www.ibbi.gov.in/home/downloads ಬಿ) ಫೋಟಿಕ ವಿಳಾಸ: ಅನ್ವಯವಾಗುವುದಿಲ್ಲ

ಈ ಪ್ರಕಟಣೆಯ ಮೂಲಕ ತಿಳಿಸುವುದು ಎಂದರೆ, ರಾಷ್ಟ್ರೀಯ ಕಂಪನಿ ಕಾನೂನು ನ್ಯಾಯಾಧಿಕರಣ, ಬೆಂಗಳೂರು ಜಿಲ್ಲಾ ಇಮ್ ದಿನಾಂಕ 01-ಫೆಬ್ರವರಿ-2022 ರಂದು ವೆಲ್‌ವರ್ತ್ ಸಾಫ್ಟ್‌ವೇರ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಕಾರ್ಪೊರೇಟ್ ಇನ್ಸ್ಟಿಟ್ಯೂಟ್ ರೆಸೋಲ್ಯೂಷನ್ ಪ್ರಾಸೆಸ್ ಅರಂಭಿಸಿರುವುದು ಆದೇಶಿಸುತ್ತದೆ.

ವೆಲ್‌ವರ್ತ್ ಸಾಫ್ಟ್‌ವೇರ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಕ್ರೆಡಿಟರ್‌ಗಳು ಮೇಲಿನ ಕಾಲಂ ನಂ. 10 ರಲ್ಲಿ ಉಲ್ಲೇಖಿಸಲಾಗಿರುವ ಮಧ್ಯಂತರ ರೆಸೋಲ್ಯೂಷನ್ ಪ್ರೊಸೆಸ್‌ನಲ್ಲಿರುವ ವಿಳಾಸಕ್ಕೆ ದಿನಾಂಕ 17-ಫೆಬ್ರವರಿ 2022 ರೊಳಗಾಗಿ ತಮ್ಮ ಕ್ಷೇಮಗಳನ್ನು, ಪುರಾವೆಗಳ ಸಮೇತ ಸಲ್ಲಿಸಬೇಕೆಂದು ಕರೆ ನೀಡಲಾಗಿದೆ.

ಫೋರಮ್‌ನಲ್ಲಿ ಕ್ರೆಡಿಟರ್‌ಗಳು ತಮ್ಮ ಕ್ಷೇಮಗಳನ್ನು, ಪುರಾವೆಗಳ ಸಮೇತ ವಿಧಾನದಲ್ಲಿ ಮಾತ್ರ ಸಲ್ಲಿಸುವುದು. ಇಂತರ ಎಲ್ಲಾ ಕ್ರೆಡಿಟರ್‌ಗಳು ತಮ್ಮ ಕ್ಷೇಮಗಳನ್ನು, ಪುರಾವೆಗಳ ಸಮೇತ ಮುಖ್ಯಾಧಿಕಾರಿ, ಅಂಚೆ ಮೂಲಕವಾಗಿ ಅಥವಾ ವಿಧಾನಾನುಸಾರ ಇನ್ಸ್ಟಿಟ್ಯೂಟ್ ಪ್ರೊಸೆಸ್‌ನಲ್ಲಿ ಸಲ್ಲಿಸಬಹುದಾಗಿದೆ.

ಮೇಲಿನ ಕಾಲಂ ನಂ. 12ರಲ್ಲಿ ಉಲ್ಲೇಖಿಸಿರುವಂತೆ, ಒಂದು ನಿರ್ದಿಷ್ಟ ವರ್ಗಕ್ಕೆ ಸೇರುವ ಫೋರಮ್‌ನಲ್ಲಿ ಕ್ರೆಡಿಟರ್‌ಗಳು, ಕಾಲಂ ನಂ. 13ರಲ್ಲಿ ತಿಳಿಸಿರುವ ಮೂಲದ ಇನ್ಸ್ಟಿಟ್ಯೂಟ್ ಪ್ರೊಸೆಸ್‌ನಲ್ಲಿ ಸಲ್ಲಿಸಬೇಕು, ತಮ್ಮ ಆಯ್ಕೆಯ ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿ ಒಂದು ಗುರುತಿ ಹಾಕುವುದು.

ಗುಣಿತ ಅಥವಾ ದಿವ್ಯ ತಿಳಿಸುವ ಕ್ಷೇಮ ಪುರಾವೆಗಳು ಸಲ್ಲಿಕೆಯಾದಲ್ಲಿ ದಂಡಣೆಯ ಎದುರಿಸಬೇಕಾಗುತ್ತದೆ.

ಸಹಿ/-
ಶ್ರೀನಿವಾಸ ತಾಟಕೊಂಡ
ಮಧ್ಯಂತರ ರೆಸೋಲ್ಯೂಷನ್ ಪ್ರೊಸೆಸ್‌ನಲ್ಲಿ
IBBI/IPA-002/IP-N00631/2018-19/11886
ವೆಲ್‌ವರ್ತ್ ಸಾಫ್ಟ್‌ವೇರ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್

ಸಾಂಸ್ಕೃತಿಕ ಸಾಲಗಾರರ ಹೆಸರು	
1 ಸಾಂಸ್ಕೃತಿಕ ಸಾಲಗಾರರ ಹೆಸರು	ವೆಲ್‌ವರ್ತ್ ಸಾಫ್ಟ್‌ವೇರ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್
2 ಸಾಂಸ್ಕೃತಿಕ ಸಾಲಗಾರರ ಸಂಸ್ಥಾಪನಾ ದಿನಾಂಕ	03/05/2005
3 ಸಾಂಸ್ಕೃತಿಕ ಸಾಲಗಾರರ ಸಂಸ್ಥಾಪನೆ/ನೋಂದಣಿ ಪಡೆದುಕೊಂಡಿರುವ ಪ್ರಾಧಿಕಾರ	ಕಂಪನಿಗಳ ರಜಿಸ್ಟ್ರಾರ್, ಬೆಂಗಳೂರು
4 ಸಾಂಸ್ಕೃತಿಕ ಸಾಲಗಾರರ ಸಾಂಸ್ಕೃತಿಕ ಗುರುತಿನ ಸಂಖ್ಯೆ/ಸಾಮಾನ್ಯ ಹೋಣೆಗಾರಿಕೆಯ ಗುರುತಿನ ಸಂಖ್ಯೆ	U72200KA2005PTC036221
5 ಸಾಂಸ್ಕೃತಿಕ ಸಾಲಗಾರರ ನೋಂದಾಯಿತ ಕಛೇರಿಯ ಮತ್ತು ಪ್ರಧಾನ ಕಛೇರಿಯ (ಯಾವುದಾದರೂ ಇದ್ದಲ್ಲಿ) ವಿಳಾಸ	ರಾಷ್ಟ್ರೀಯ ಸೆಂಟರ್ ನಂ.54, 3ನೇ ಮಹಡಿ, ರಿಚ್ಚರ್ಡ್ ರಸ್ತೆ, ಬೆಂಗಳೂರು - 560 025, ಕರ್ನಾಟಕ, ಭಾರತ.
6 ಸಾಂಸ್ಕೃತಿಕ ಸಾಲಗಾರರಿಗೆ ಸಂಬಂಧಿತ ಇನ್ಸ್ಟಿಟ್ಯೂಟ್ನ ಅರಂಭಿಕ ದಿನಾಂಕ	01 ಫೆಬ್ರವರಿ, 2022 (ಗೌರವಾನ್ವಿತ NCLT ಬೆಂಗಳೂರು ಬೆಂಚ್ ಆದೇಶ ಸಂ.ಸಿ.ಐ. (B) ಸಂ.32/BB/2021, ದಿನಾಂಕ: 01 ಫೆಬ್ರವರಿ, 2022 ಮತ್ತು ಸ್ಟಾನ್ ಪ್ರತಿ ಗೌರವಾನ್ವಿತ NCLT ಯ ಆದೇಶವನ್ನು 03 ಫೆಬ್ರವರಿ, 2022 ರಂದು NCLT ಯು ಫೋರ್ಗರ್ ಮೂಲಕ ಸ್ವೀಕರಿಸಿರುವುದು).
7 ಇನ್ಸ್ಟಿಟ್ಯೂಟ್ ರೆಸೋಲ್ಯೂಷನ್ ಪ್ರಾಸೆಸ್ ಮುಕ್ತಾಯಗೊಳ್ಳುವ ಅಂದಾಜು ದಿನಾಂಕ	31-ಜುಲೈ-2022 (ಇನ್ಸ್ಟಿಟ್ಯೂಟ್ ಅರಂಭಿಕ ದಿನಾಂಕದಿಂದ 180ನೇ ದಿನವಾಗಿರುತ್ತದೆ)
8 ಮಧ್ಯಂತರ ರೆಸೋಲ್ಯೂಷನ್ ಪ್ರೊಸೆಸ್‌ನಲ್ಲಿ ಆಗಿ ಕಾರ್ಯನಿರ್ವಹಿಸಿರುವ ಇನ್ಸ್ಟಿಟ್ಯೂಟ್ ಪ್ರೊಸೆಸ್‌ನಲ್ಲಿರುವ ಹೆಸರು ಮತ್ತು ನೋಂದಣಿ ಸಂಖ್ಯೆ	ಶ್ರೀನಿವಾಸ ತಾಟಕೊಂಡ IBBI/IPA-002/IP-N00631/2018-19/11886
9 ಮಧ್ಯಂತರ ರೆಸೋಲ್ಯೂಷನ್ ಪ್ರೊಸೆಸ್‌ನಲ್ಲಿ ರದ್ದು ಹಂಚಿಕೆಯಲ್ಲಿ ನೋಂದಾಯಿಸಿರುವ ವಿಳಾಸ ಮತ್ತು ಇ-ಮೇಲ್ ವಿಳಾಸ	ಪ್ಲಾಟ್ ನಂ. 006, ನಂದ ಆಶೀರ್ವಾದ ಆಪಾರ್ಟ್‌ಮೆಂಟ್, ನಂ.1, ಕೆನರಾ ಬ್ಯಾಂಕ್ ಕಾಲೋನಿ, 2ನೇ ಮುಖ್ಯರಸ್ತೆ, ಚಂದ್ರ ಲೇಔಟ್, ಬೆಂಗಳೂರು-560072, ಕರ್ನಾಟಕ ಇ-ಮೇಲ್: srinivas@srinivasthatikonda.com
10 ಮಧ್ಯಂತರ ರೆಸೋಲ್ಯೂಷನ್ ಪ್ರೊಸೆಸ್‌ನಲ್ಲಿ ರದ್ದು ಹಂಚಿಕೆಯಲ್ಲಿ ನೋಂದಾಯಿಸಿರುವ ವಿಳಾಸ ಮತ್ತು ಇ-ಮೇಲ್ ವಿಳಾಸ	ಪ್ಲಾಟ್ ನಂ. 006, ನಂದ ಆಶೀರ್ವಾದ ಆಪಾರ್ಟ್‌ಮೆಂಟ್, ನಂ.1, ಕೆನರಾ ಬ್ಯಾಂಕ್ ಕಾಲೋನಿ, 2ನೇ ಮುಖ್ಯರಸ್ತೆ, ಚಂದ್ರ ಲೇಔಟ್, ಬೆಂಗಳೂರು-560072, ಕರ್ನಾಟಕ ಇ-ಮೇಲ್: srinivas@srinivasthatikonda.com
11 ಕ್ಷೇಮಗಳನ್ನು ಸಲ್ಲಿಸುವ ಕೊನೆಯ ದಿನಾಂಕ	17-ಫೆಬ್ರವರಿ 2022 (ಆದೇಶ ಸ್ವೀಕೃತ ದಿನಾಂಕದಿಂದ 14ನೇ ದಿನವಾಗಿರುತ್ತದೆ)
12 ಸೆಕ್ಷನ್ 21ರ ಸು-ಸೆಕ್ಷನ್ (6ಎ) ಕ್ಲಾಸ್ (ಬಿ) ಅಡಿಯಲ್ಲಿ ಮಧ್ಯಂತರ ರೆಸೋಲ್ಯೂಷನ್ ಪ್ರೊಸೆಸ್‌ನಲ್ಲಿರುವ ವಿಳಾಸ ಮತ್ತು ಸಾಲಗಾರರ ವರ್ಗಗಳು, ಯಾವುದಾದರೂ ಇದ್ದಲ್ಲಿ	ಅನ್ವಯವಾಗುವುದಿಲ್ಲ
13 ಒಂದು ನಿರ್ದಿಷ್ಟ ವರ್ಗದಲ್ಲಿ ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಗಳಾಗಿ ಕಾರ್ಯನಿರ್ವಹಿಸಲು ಗುರುತಿಸಲಾದ ಇನ್ಸ್ಟಿಟ್ಯೂಟ್ ಪ್ರೊಸೆಸ್‌ನಲ್ಲಿರುವ ಹೆಸರು (ಪ್ರತಿ ವರ್ಗಕ್ಕೆ ಮೂರು ಹೆಸರುಗಳು)	ಅನ್ವಯವಾಗುವುದಿಲ್ಲ
14 ಎ) ಸಂಬಂಧಿತ ಸಮಾಜಿಕ ಮತ್ತು ಬಿ) ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಗಳ ವಿವರ ಲಭ್ಯವಿರುವ ವೆಬ್‌ಸೈಟ್	ಎ) ವೆಬ್‌ಸೈಟ್: https://www.ibbi.gov.in/home/downloads ಬಿ) ಫೋಟಿಕ ವಿಳಾಸ: ಅನ್ವಯವಾಗುವುದಿಲ್ಲ

16-03-2022

ವಿಲಂ ಹರಾಜಿನ ನಿಯಮ

(1) ಬಿಡುಗಡೆಯ ಹರಾಜಿನಲ್ಲಿ ಉಪಸ್ಥಿತರಾಗಿರುವ ಬಗ್ಗೆ ಲಿಖಿತ ಮಾಹಿತಿ ಪಡೆಯಬಹುದು ಅಥವಾ ಮನೇಜರ್, ಸಿಟಿ ಯೋನಿಟಿ ಎಕ್ಸ್‌ಪ್ರೆಸ್, ಮೊದಲ ಹಂತ, ಪಡೆದುಕೊಳ್ಳಬಹುದು. (3) ಅರ್ಜಿಗಳನ್ನು ಮುಖ್ಯರಸ್ತೆ ದಾಖಲಿಸಿ, ಸಿಟಿ ಯೋನಿಟಿ 01.00 ಗಂಟೆಯ ಒಳಗೆ ಅಂತರ ವಿವರಗಳಿಗಾಗಿ ಅರ್ಜಿ 9341005406 ಗೆ ಸಂಪರ್ಕಿಸಿ ಯುನೈಟೆಡ್ ಬ್ಯಾಂಕ್ ಮುಖ್ಯರಸ್ತೆ ಬಿಡುಗಡೆಯ ವಿವರಗಳನ್ನು ಪಡೆಯಬಹುದು. (9) ಯುನೈಟೆಡ್ ಬ್ಯಾಂಕ್ ಮುಖ್ಯರಸ್ತೆ ಬಿಡುಗಡೆಯ ವಿವರಗಳನ್ನು ಪಡೆಯಬಹುದು. (11) ಅಧಿಕಾರಿ ಮಾರಾಟ ಮೂಲಕ ಸಾಲಗಾರರು ಮತ್ತು ಸಾಮಾನ್ಯರಾದ ಮತ್ತು ರದ್ದುಗೊಳಿಸಿದ ಲೆಕ್ಕದ ಆರು ಸಾವಿರದ ಒಳಗಿನಿಂದ ಇವತ್ತಿನ ಸ್ಥಳ : ಕಂಪುಟೇಷನ್ ದಿನಾಂಕ 01-02-2022 ರಂದು ಮತ್ತು ದಿನಾಂಕ 01-02-2022 ರಂದು ನೋಂದಣಿ ಪಡೆದುಕೊಂಡಿರುವ ಬಾಕಿ ವಸೂಲಿಗೆ ಉದ್ದೇಶಿಸಿದೆ.

ಸಾಂಸ್ಕೃತಿಕ ಸಾಲಗಾರರ ಹೆಸರು

ವೆಲ್‌ವರ್ತ್ ಸಾಫ್ಟ್‌ವೇರ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್

ಸಾಂಸ್ಕೃತಿಕ ಸಾಲಗಾರರ ಸಂಸ್ಥಾಪನಾ ದಿನಾಂಕ

03/05/2005

ಸಾಂಸ್ಕೃತಿಕ ಸಾಲಗಾರರ ಸಂಸ್ಥಾಪನೆ/ನೋಂದಣಿ ಪಡೆದುಕೊಂಡಿರುವ ಪ್ರಾಧಿಕಾರ

ಕಂಪನಿಗಳ ರಜಿಸ್ಟ್ರಾರ್, ಬೆಂಗಳೂರು

ಸಾಂಸ್ಕೃತಿಕ ಸಾಲಗಾರರ ಸಾಂಸ್ಕೃತಿಕ ಗುರುತಿನ ಸಂಖ್ಯೆ/ಸಾಮಾನ್ಯ ಹೋಣೆಗಾರಿಕೆಯ ಗುರುತಿನ ಸಂಖ್ಯೆ

U72200KA2005PTC036221

ಸಾಂಸ್ಕೃತಿಕ ಸಾಲಗಾರರ ನೋಂದಾಯಿತ ಕಛೇರಿಯ ಮತ್ತು ಪ್ರಧಾನ ಕಛೇರಿಯ (ಯಾವುದಾದರೂ ಇದ್ದಲ್ಲಿ) ವಿಳಾಸ

ರಾಷ್ಟ್ರೀಯ ಸೆಂಟರ್ ನಂ.54, 3ನೇ ಮಹಡಿ, ರಿಚ್ಚರ್ಡ್ ರಸ್ತೆ, ಬೆಂಗಳೂರು - 560 025, ಕರ್ನಾಟಕ, ಭಾರತ.

ಸಾಂಸ್ಕೃತಿಕ ಸಾಲಗಾರರಿಗೆ ಸಂಬಂಧಿತ ಇನ್ಸ್ಟಿಟ್ಯೂಟ್ನ ಅರಂಭಿಕ ದಿನಾಂಕ

01 ಫೆಬ್ರವರಿ, 2022 (ಗೌರವಾನ್ವಿತ NCLT ಬೆಂಗಳೂರು ಬೆಂಚ್ ಆದೇಶ ಸಂ.ಸಿ.ಐ. (B) ಸಂ.32/BB/2021, ದಿನಾಂಕ: 01 ಫೆಬ್ರವರಿ, 2022 ಮತ್ತು ಸ್ಟಾನ್ ಪ್ರತಿ ಗೌರವಾನ್ವಿತ NCLT ಯ ಆದೇಶವನ್ನು 03 ಫೆಬ್ರವರಿ, 2022 ರಂದು NCLT ಯು ಫೋರ್ಗರ್ ಮೂಲಕ ಸ್ವೀಕರಿಸಿರುವುದು).

ಇನ್ಸ್ಟಿಟ್ಯೂಟ್ ರೆಸೋಲ್ಯೂಷನ್ ಪ್ರಾಸೆಸ್ ಮುಕ್ತಾಯಗೊಳ್ಳುವ ಅಂದಾಜು ದಿನಾಂಕ

31-ಜುಲೈ-2022 (ಇನ್ಸ್ಟಿಟ್ಯೂಟ್ ಅರಂಭಿಕ ದಿನಾಂಕದಿಂದ 180ನೇ ದಿನವಾಗಿರುತ್ತದೆ)

ಮಧ್ಯಂತರ ರೆಸೋಲ್ಯೂಷನ್ ಪ್ರೊಸೆಸ್‌ನಲ್ಲಿ ಆಗಿ ಕಾರ್ಯನಿರ್ವಹಿಸಿರುವ ಇನ್ಸ್ಟಿಟ್ಯೂಟ್ ಪ್ರೊಸೆಸ್‌ನಲ್ಲಿರುವ ಹೆಸರು ಮತ್ತು ನೋಂದಣಿ ಸಂಖ್ಯೆ

ಶ್ರೀನಿವಾಸ ತಾಟಕೊಂಡ
IBBI/IPA-002/IP-N00631/2018-19/11886

ಮಧ್ಯಂತರ ರೆಸೋಲ್ಯೂಷನ್ ಪ್ರೊಸೆಸ್‌ನಲ್ಲಿ ರದ್ದು ಹಂಚಿಕೆಯಲ್ಲಿ ನೋಂದಾಯಿಸಿರುವ ವಿಳಾಸ ಮತ್ತು ಇ-ಮೇಲ್ ವಿಳಾಸ

ಪ್ಲಾಟ್ ನಂ. 006, ನಂದ ಆಶೀರ್ವಾದ ಆಪಾರ್ಟ್‌ಮೆಂಟ್, ನಂ.1, ಕೆನರಾ ಬ್ಯಾಂಕ್ ಕಾಲೋನಿ, 2ನೇ ಮುಖ್ಯರಸ್ತೆ, ಚಂದ್ರ ಲೇಔಟ್, ಬೆಂಗಳೂರು-560072, ಕರ್ನಾಟಕ
ಇ-ಮೇಲ್: srinivas@srinivasthatikonda.com

ಕ್ಷೇಮಗಳನ್ನು ಸಲ್ಲಿಸುವ ಕೊನೆಯ ದಿನಾಂಕ

17-ಫೆಬ್ರವರಿ 2022 (ಆದೇಶ ಸ್ವೀಕೃತ ದಿನಾಂಕದಿಂದ 14ನೇ ದಿನವಾಗಿರುತ್ತದೆ)

ಸೆಕ್ಷನ್ 21ರ ಸು-ಸೆಕ್ಷನ್ (6ಎ) ಕ್ಲಾಸ್ (ಬಿ) ಅಡಿಯಲ್ಲಿ ಮಧ್ಯಂತರ ರೆಸೋಲ್ಯೂಷನ್ ಪ್ರೊಸೆಸ್‌ನಲ್ಲಿರುವ ವಿಳಾಸ ಮತ್ತು ಸಾಲಗಾರರ ವರ್ಗಗಳು, ಯಾವುದಾದರೂ ಇದ್ದಲ್ಲಿ

ಅನ್ವಯವಾಗುವುದಿಲ್ಲ

ಒಂದು ನಿರ್ದಿಷ್ಟ ವರ್ಗದಲ್ಲಿ ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಗಳಾಗಿ ಕಾರ್ಯನಿರ್ವಹಿಸಲು ಗುರುತಿಸಲಾದ ಇನ್ಸ್ಟಿಟ್ಯೂಟ್ ಪ್ರೊಸೆಸ್‌ನಲ್ಲಿರುವ ಹೆಸರು (ಪ್ರತಿ ವರ್ಗಕ್ಕೆ ಮೂರು ಹೆಸರುಗಳು)

ಅನ್ವಯವಾಗುವುದಿಲ್ಲ

ಎ) ಸಂಬಂಧಿತ ಸಮಾಜಿಕ ಮತ್ತು ಬಿ) ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಗಳ ವಿವರ ಲಭ್ಯವಿರುವ ವೆಬ್‌ಸೈಟ್

ಎ) ವೆಬ್‌ಸೈಟ್: <https://www.ibbi.gov.in/home/downloads>
ಬಿ) ಫೋಟಿಕ ವಿಳಾಸ: ಅನ್ವಯವಾಗುವುದಿಲ್ಲ

years, residing at Villa 9, Adarsh Palm Retreat, Outer Ring Road, Bellandur, Bangalore 560103, has lost original Sale Deed dated 23-08-2003, registered as Document No. 5903/03-04, in Book-1, stored in C. D. No. 37/03-04, dated 22-09-2003, in the Office of the Sub Registrar, Anekal, Bangalore (U) Dist in respect to the below mentioned Schedule Property at M/s. Sri Ramakrishna Developers, No. 27, 1st Floor, 9th 'A' Cross, Wilson Garden, Bangalore - 560027 and same is not traceable and it is irretrievably misplaced inspite of her best efforts and also lodged a Complaint before the Jurisdictional Police Station of Wilson Garden, Bangalore City Police, Bangalore on 02-02-2022 vide Lost Report No. 149087/2022. If anyone find the above mentioned document, she is hereby requested to deliver the same to undersigned and if any person were to deal with the said Original title document in respect to the below mentioned Schedule Property other than our client, such transactions will not bind on her or the below mentioned Schedule Property and she will be doing so at her own risk and cost.

SCHEDULE PROPERTY

All that piece and parcel of Immovable Property bearing Sites Nos. 38B, 38C, 38D and 38E, each site measuring 3,200 Sq. Ft in the layout known as "R.K. Farms" (carved out of Portion of converted immovable property bearing Sy. Nos. 525/2 and 525/3, situated at Marasur Village, Kasaba Hobli, Anekal Taluk, totally measuring 12,800 Sq. Ft (All the sites are measuring East to West 40 Feet and North to South 80 Feet) with all appurtenances thereto and the entire property bounded on:

EAST by: Site bearing No. 38F
WEST by: 30 Feet Road
NORTH by: 40 Feet Road
SOUTH by: Site No. 38A and remaining portion of the Layout

A. YOGASREE

SIDDAPPAJI S. ADVOCATES
No. 706, 'B' wing, 7th Floor, Mittal Tower, M.G. Road, Bangalore-560001
Mobile Nos: 7259900683 & 9980413767
Place: Bangalore Dated: 05.02.2022

ಬೆಂಗಳೂರು ನಗರ ಸಾರ್ವಜನಿಕ ಸಂಪನ್ಮೂಲ ಇಲಾಖೆ
www.reps.gov.in
S.W.Railways SWRRLY SWRRLY

PUBLIC NOTICE

This is information to General Public Whereas, Mr.U.Mohammed Sheriff S/o K.U.Sheriff, Residing at No.104, B. Block, 1st floor, Golden homes Kasavanahalli main road, Sarjapur, Bengaluru-560035, is absolute owner of the schedule property mentioned below. The above said person alienating/Selling the schedule property in favour Mr.Ranganatha M.D S/o Dharamappa, R/a 2nd floor, 2nd ward, Srivarasidhi Priya Vinayaka Road, Gangadharapura, Someshwara extension, Doddaballapur Town-561203. Any person having interest, Right, Title, Claim or having any objection for such alienation/selling the schedule property, kindly bring to the notice of my client or to their Advocate counsel within Ten days from the date of publication. In case of any third person having any interest, Right, claim, over the schedule property may kindly please to contact to below said contact No. Mr.Ranganatha.M.D 9986577388.

SCHEDULE PROPERTY

All that part and parcel of the vacant Residential site bearing No.10 in 'M.S. RAMAIAH NORTH EAST COUNTY', a residential layout formed in converted Sy.no.s. 2, 3/1B, 3/1C, 3/1E, 3/2A, 3/2C, 4/1, 4/3, 4/5, 4/6, 4/7, 4/9, 4/10, 5/1, 5/2A, 8/3B, 9/5, 9/6/2, 9/6/3, 9/7/1, 2, 3, 9/8/1, 2, 9/9, 10/2/3, 10/1/3, 4/5 of Avalahalli Village, Yelahanka Hobli, Bangalore North Taluk measuring East to West 11.80+12.60/2 Mtrs and North to South 9.00 Mtrs and totally measuring 109.80 Sq Mtrs or 1181.45 Sq Ft bounded as follows:-

East by: Road
West by: Site, no. 21&22
North by: Site, no. 9.
South by: Site, no. 11.

SYED NAZIM ULLA, Advocate
Enroll No. KAR 1384/2015
No.18&19, 1st floor, PLD Bank Complex, Taluk Office Road, Doddaballapur Town-561203
PH-9538263786 Dt:04/02/2022



ನಿಜ ಯೂನಿಯನ್ ಬ್ಯಾಂಕ್ ಅಮಿಟೆಡ್

ಸಾಲ ಪುನರಾವೇಶ ಮತ್ತು ನಿರ್ವಹಣಾ ಇಲಾಖೆ,
ಆಡಳಿತ ಕಛೇರಿ ಸಂಖ್ಯೆ 24-ಬಿ, ಗಾಂಧಿನಗರ, ಕಂಪುಟೇಷನ್-612001
Email id : crmd@cityunionbank.in,
ಫೋನ್: 0435-2432322, ಫ್ಯಾಕ್ಸ್ : 0435-2431746

ಬೆಂಗಳೂರು ಕಂಪುಟೇಷನ್ ನೋಟೀಸ್ SARFAESI ACT 2002 ನಿಯಮಾವಳಿ ಅಡಿಯಲ್ಲಿ ಈ ಕೆಳಗೆ ಅರಳಿಸಿರುವ ಸ್ಥಳೀಯ ಸಿಟಿ ಯೂನಿಯನ್ ಬ್ಯಾಂಕ್ ಲಿಮಿಟೆಡ್ ಅಧಿಕೃತ ಅಧಿಕಾರಿ ಯವರು ಮುಖಾಂತರ SARFAESI ACT 2002ರ ಸೆಕ್ಷನ್ 13(1)ರ ಅಡಿಯಲ್ಲಿ ನೋಟೀಸ್ ಮೂಲಕ ನಿಯಮಿತ 2002ರ ಸೆಕ್ಷನ್ 8(6) ಮತ್ತು 9 ರಂತೆ ಬೆಂಗಳೂರು ಕಂಪುಟೇಷನ್ ಮೂಲಕ ಸಾಲಗಾರರು ಮತ್ತು ಜಾಮೀನುದಾರರಿಂದ ದೂ.42,03,044/- (ನಲವತ್ತೆರಡು ಲಕ್ಷ ಮೂರು ಸಾವಿರ ನಲವತ್ತೆರಡು ರೂಪಾಯಿಗಳು ಮಾತ್ರ) ದಿನಾಂಕ 30-01-2022 ರಂದು ಮತ್ತು ದಿನಾಂಕ 31-01-2022 ರಿಂದ ಬೇರೆಗೆ ಬಟ್ಟೆ ಮತ್ತು ಮಾರ್ಬಲ್ ಗಳು ಮತ್ತು ಇತರ ಯಾವುದೇ ಬಾಕಿ ವಸೂಲಿಗೆ ಉದ್ದೇಶಿಸಿದೆ. ನಂ.1) ಮೆಸರ್ಸ್ ಮುತ್ತು ಕಮನೀಷನ್, ನಂ.119, ರೈಲ್ವೆ ಗೇಟ್ ರಸ್ತೆ, ಪಂಪುಟೇಷನ್, ಮೈಸೂರು ರಸ್ತೆ ಬೆಂಗಳೂರು-560039. ಬೇರೆಗೆ ಮೆಸರ್ಸ್ ಮುತ್ತು ಕಮನೀಷನ್, ನಾಯಂದ ಹಳ್ಳಿ ಮೈಸೂರು ರಸ್ತೆ, ಬೆಂಗಳೂರು 560039, ನಂ.2) ಶ್ರೀ ಪಿ ಮುನಿರಾಮ್, ಶ್ರೀ ಪುಟ್ಟಪ್ಪ ಅವರ ಮಗ, ನಂ.4 ಬಸವರಂಗಪ್ಪ ಕಾಲೋನಿ, ನಾಯಂದಹಳ್ಳಿ, ಬೆಂಗಳೂರು 560039, ನಂ.3) ಶ್ರೀಮತಿ ಎಂ. ಮಹಾಲಕ್ಷ್ಮಿ, ಶ್ರೀ ಪಿ ಮುನಿರಾಮ್, ನಂ.4 ಬಸವರಂಗಪ್ಪ ಕಾಲನಿ, ನಾಯಂದ ಹಳ್ಳಿ, ಬೆಂಗಳೂರು 560039; ನಂ.4) ಶ್ರೀ ಪಿ.ಕಾಸಾಪ್ಪಯ್ಯ, ಪಿ.ಕಾಸಾಪ್ಪಯ್ಯ ರಸ್ತೆ, ನಂ.4